

**STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2015 (AS ON 01-01-2016)**

Service **INDIAN COMPANY LAW SERVICES**

Name of Officer **KAMAL HARJANI** Designation **DEPUTY DIRECTOR** Date of Birth **20-08-1968**

Ministry/Deptt/Office **O/O REGIONAL DIRECTOR (WESTERN REGION), MINISTRY OF CORPORATE AFFAIRS,  
MUMBAI, MAHARASHTRA**

Grade Pay **Rs. 6,600/-** Present Pay **Rs. 23,910/-**



Name of district sub-division, Taluka, and village in which property is situated	Name and details of property – Housing, lands and other buildings	Cost of construction /acquirement including land in case of house and year when purchased	Present Value	If not in own name, state in whose name held and his/her relationship to the Government servant	How acquired-whether by purchase, inheritance, gift or otherwise, with date of acquisition and name with details of person from whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8
Jaipur (Rajasthan)	<b>Housing – Residential House</b> 3-CH-2, Jawahar Nagar, Jaipur (Rajasthan)-302004. (137 Sq. yards)	Purchase price Rs. 38,000/- (purchased by my mother in year 1975)	Rs. 50.00 lacs	In my name.	Acquired in inheritance on 07-06-2010 after death of my mother	<b>Rs. 69,000/-</b> Annual Rental income for calendar year 2015	NIL
Jaipur (Rajasthan)	<b>Residential Plot of land –</b> Plot No. 1344,	Purchase price Rs. 20,418/- (Purchase by	Cannot be ascertained as under dispute	Change of name from my deceased	Acquired in inheritance on 07-06-2010	NIL	NIL

	Sachivalaya Nagar – Block I, Vatika Mod, Tonk Road, Jaipur (Raj). (183 Squ. yards)	my mother on 16-06-1996)	(between Society and Jaipur Development Authority)	mother is to be done	after death of my mother		
Ahmedabad (Gujarat)	<b>Residential Plot of land</b> – Plot No. 137 (Survey No.1503), Garden City Project-II, Greenwood, Sardar Patel Ring Road, Ahmedabad (Gujarat). (396 Squ. Yards)	Purchase Price Rs. 4.81 lacs (Purchase by my mother on 09-05-2008)	Cannot be ascertained as under dispute (case is lying pending before the Hon’ble High Court of Gujarat)	In my name	Acquired in inheritance on 07-06-2010 after death of my mother	NIL	NIL
Ahmedabad (Gujarat)	<b>Housing – Residential House</b> 4, Tulshi Scheme, Near Vande Mataram Apptt. Circle, New S.G. Road, Gota, Ahmedabad (Guj) - 382481. (Land area 171 Sq. Meters and construction 225 Sq. yards)	Purchase Price Rs. 15.00 lacs (Purchase by my mother on 25-10-2009)	Rs. 45.00 lacs	In my name	Acquired in inheritance on 07-06-2010 after death of my mother	<b>Rs. 60,000/-</b> (4 months) (Rental income for Calendar year 2015)	NIL

Date : 04-01-2016

Place : Mumbai



(KAMAL HARJANI)  
Deputy Director